

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 153 OF 2016

AND

APPEAL NO.79 OF 2016

Dated : 22nd February, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

Appeal No. 153 of 2016

In the matter of :

UJVN Ltd., Dehradun

...Appellant(s)

Vs.

Uttarakhand Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Himanshu Shekhar
Mr. Jamnesh Kumar
Mr. Purshottam Singh,
Mr. B.C.K.Mishra, Rep.

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Raunak Jain for R-1

Mr. Pradeep Misra
Mr. Manok Kr. Sharma for R-2

Appeal No.79 of 2016

In the matter of :

UJVN Ltd., Dehradun

...Appellant(s)

Vs.

Uttarakhand Electricity Regulatory Commission & Anr.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Himanshu Shekhar
Mr. Jamnesh Kumar
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Mr. B.C.K.Mishra, Rep.

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Raunak Jain for R-1

Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R-2

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on **10.04.2017.**

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

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